## National Company Law Tribunal Allahabad Bench

CPNO. 63/ND/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 16.11.2017** 

NAME OF THE COMPANY: Tej Rumery Press Prt Ltd

SECTION OF THE COMPANIES ACT/1 & B CODE: 397/398 of the Companies act of 1956.

SI. NO. Designation 1. Zegand Hægne. Adv.

Representation

Signature

## CP No.63/ND/2016

The case is fixed for the order in the application on maintainability. However, the order is not ready.

The case is adjourned to 14<sup>th</sup> December, 2017.

Dated:16.11.2017

Typed by: Md. Zaid

H.P. Chaturvedi, Member (Judicial)